

SCHEDULE II
FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S SAURABH (INDIA) PVT. LTD.

1.	NAME OF CORPORATE DEBTOR	M/S SAURABH (INDIA) PVT. LTD.
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	20.05.1994
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC- DELHI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U74899DL1994PTC059163
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	713, GD-ITL, NORTHEX TOWER NETAJI SUBASH PLACE, PITAMPURA, DELHI NORTH WEST DL 110034 IN
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	20.11.2019 (COMPLETION OF 180 DAYS)
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19.11.2019 (ORDER RECEIVED BY LIQUIDATOR ON 21.11.2019)
8.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	PANKAJ KHAITAN REGISTERED ADD: H-38, LGF, JANGPURA EXTENSION, NEAR BROS COMPLEX, NEW DELHI – 110014 CORRESPONDENCE ADD: K-37/A, BASEMENT, KAILASH COLONY, NEAR KAILASH COLONY METRO STATION, DELHI-110048. EMAIL: liquidatorsaurabhindia01@gmail.com ; pankaj.khetan@yahoo.com MOB: 9999883792 & 9310201908. PH: 011-43542277. IP REGISTRATION NO. IBBI/IPA-002/IP-N00010/2016-17/10014
9.	LAST DATE FOR SUBMISSION OF CLAIMS	19.12.2019

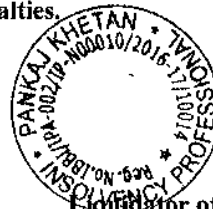
Notice is hereby given that the Hon'ble National Company Law Tribunal, New Delhi (Court – VI) has ordered the commencement of liquidation of the M/s Saurabh (India) Pvt. Ltd. on 19.11.2019 (copy of order received by liquidator on 21.11.2019).

The stakeholders of Saurabh (India) Pvt. Ltd. are hereby called upon to submit a proof of their claims, on or before 19.12.2019, to the liquidator at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21.11.2019
Place: New Delhi



Pankaj

Name- Pankaj Khaitan
Liquidator of M/s Saurabh (India) Pvt. Ltd.
Registration No. IBBI/IPA-002/IP-N00010/2016-17/10014